

Manjeet Singh Vs Sant Kaur

Court: Delhi High Court

Date of Decision: Aug. 5, 2024

Acts Referred: Constitution of India, 1950 " Article 21, 226, 227
Code of Civil Procedure, 1908 " Order 7 Rule 11, Order 23 Rule 1

Hon'ble Judges: Manoj Jain, J

Bench: Single Bench

Advocate: Md. Azam Ansari, Amit Nahata, Ajay Bansal, Jitender Pal Singh, Deepak Rana, Vikrant Sharma

Final Decision: Dismissed

Judgement